

(b) if so, the stage at which the matter stands at present?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

Visit of Expert Team to Garhwal Region

6125. SHRI C.M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) whether any expert team of the Planning Commission has ever visited the Garhwal region of Uttar Pradesh;

(b) if so, the details thereof and the recommendations made by them for the economic development of these mountainous districts;

(c) if not, whether the Planning Commission are aware of the peculiar problems of Garhwal Region; and

(d) if so, the short term and long term measures contemplated for the economic development of these districts and to remove unemployment?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Teams have been visiting Garhwal Region from time to time.

(b) The question does not arise.

(c) The Planning Commission is aware of the problems of the Hill Regions of Uttar Pradesh. In order to strengthen and supplement the efforts being made by the concerned State Govt., the Hill Area Development Programme (HADP) was mooted by the Central Govt. However, the responsibility for bringing about faster economic development rests with the State Government.

(d) Beside various development programmes in different sectors of the State economy, to generate employment opportunities in hill areas including Pauri and Tehri Garhwal, there are special employment-oriented programmes in rural and urban areas, as also employment oriented education for promotion of technical skills of people through strengthening of polytechnics/rural polytechnics, ITIs/branch ITIs and modernisation of trades and introduction of new trades suitable for hills.

Apart from above schemes/programmes, emphasis under industrial sector has been directed towards development of small scale, village and cottage industries, electronics, pharmaceuticals, herb-based units, fruit and vegetable processing units, wool and sericulture industry, which directly generate employment opportunities. Tourism has been recognised as an industry which adds employment opportunities for local people. Employment service is being provided through different employment offices/job development units and coaching-cum-guidance centres. In the Eighth Plan, the Central thrust will be on the critical objective of employment generation, particularly in the backward, including hill areas.

[*Translation*]

Non-Implementation of Court Orders by Ordnance Factory Board

6126. SHRI BABURAO PARANJPE: Will the PRIME MINISTER be pleased to state:

(a) whether the Madhya Pradesh High Court gave its decision on 4 April, 1983 in favour of Class III employees regarding transfers in Case Nos. 174/1981 and C/1982 and the said order was upheld by the Supreme Court vide case No. CA/441/1981 and confirmed again on 28 March, 1987; and

(b) if so, orders enjoined therein and the reasons for their non-compliance by the Ordnance Factory Board?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Subject matter of the Litigation concerns promotions and not transfers.

(b) The orders of the Courts have been implemented.

Acharya Narendra Dev Centenary Celebrations

6127. **SHRI GOPAL PACHERWAL:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have organised Acharya Narendra Dev Birth Centenary Celebrations;

(b) if so, the functions held thereunder and the expenditure incurred thereon by Government;

(c) whether a celebrations organising committee was constituted; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. The Government of Uttar Pradesh was the Nodal Agency and the Department of Culture co-ordinated activities between Ministries/Departments.

(b) Department of Culture has sanctioned financial assistance of Rs. 1.91 lakhs to four voluntary organisations. The Vice-President of India released a commemora-

tive postage stamp on 6.11.89. Akasyhwani instructed its capital stations to broadcast a suitable feature. Doordarshan Kendra, Lucknow has been allotted the production of a documentary film by the Ministry of Information & Broadcasting. In addition, the Government of Uttar Pradesh has spent Rs. 10 lakhs (approximately) on programmes undertaken by that state as under:

The President of India inaugurated the Centenary Celebrations on 11.1.1989. The Concluding Functions was organised on 6.11.1989. The Vice-President of India was the Chief Guest. Simultaneous functions were also held at Lucknow.

Statues are proposed to be set up at various places connected with the life of Acharyaji such as Lucknow, Sitapur, Faizabad, Varanasi, Allahabad, Erode and the like.

(c) and (d). In pursuance of the decision of the Implementation Committee for Commemoration of 40th Anniversary of Independence and Nehru Centenary, to assign the work of this Centenary to the State Government of Uttar Pradesh as the Nodal Agency, a committee under the chairmanship of the Chief Minister of Uttar Pradesh was constituted by the State Government. The Committee comprised 105 Members, from the State Council of Ministers, educationists, scholars, social thinkers and contemporaries of Acharya Narendra Dev.

[English]

Transport Permit to Ex-Servicemen

6128. **DR. A.K. ROY:** Will the PRIME MINISTER be pleased to refer to reply give on 2 April, 1990 to the Starred Question No. 309 regarding transport permit to ex-servicemen and state:

(a) the number of ex-servicemen given